

14.06 hrs.

## PAPERS LAID ON THE TABLE

ANNUAL ACCOUNTS ETC. OF THE  
UNIVERSITY-GRANTS  
COMMISSION

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : On behalf of Dr. V. K. R. V. Rao, I beg to lay on the Table a copy of the Annual Accounts of the University Grants Commission for the year 1967-68 together with the Audit Report thereon, under sub-section (4) of section 19 of the University Grants Commission Act, 1956. [Placed in library. See No. LT—1587/69.]

ARMS (THIRD AMENDMENT) RULES AND  
NOTIFICATIONS UNDER INTER-STATE  
CORPORATIONS ACT, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : On behalf of Shri Vidya Charan Shukla, I beg to lay on the Table :—

- (1) A copy of the Arms (Third Amendment) Rules, 1969, published in Notification No. G. S. R. 1638 (English version) and G. S. R. 1639 (Hindi version) in Gazette of India dated the 19th July, 1969, under sub-section (3) of section 44 of the Arms Act, 1959.
- (2) A copy each of the following Notifications under sub-section (5) of section 4 of the Inter-State Corporations Act, 1957 :—
  - (i) S. O. 1820 published in Gazette of India dated the 17th May, 1969 containing corrigenda to S. O. 1303 published in Gazette of India dated the 31st March, 1969.
  - (ii) S. O. 2571 (Hindi version) published in Gazette of India dated the 5th July, 1969 containing corrigenda to S. O. 1304 published in Gazette of India dated the 31st March, 1969.
  - (iii) S. O. 2572 (Hindi version) published in Gazette of India dated the 5th July, 1969 containing corrigenda to S. O. 1306 published in Gazette of India dated the 31st March, 1969.

(iv) S. O. 2573 (Hindi version) published in Gazette of India dated the 5th July, 1969 containing corrigenda to S. O. 1305 published in Gazette of India dated the 31st March, 1969.

(v) The Punjab Zila Parishads, Panchayat Samitis and Gram Sabhas (Reconstitution and Reorganisation) Order, 1969, published in Notification No. S. O. 2933 (English version) and S. O. 2934 (Hindi version) in Gazette of India dated the 18th July, 1969.

[Placed in Library See No. LT—1588/69]

(3) (i) A copy each of the Ninth and Tenth Reports (Hindi and English versions) of the Commissioner for Linguistic Minorities for the periods 1st July, 1966 to 30th June, 1967 and 1st July, 1967 to 30th June, 1968, respectively, under clause (2) of article 350B of the Constitution.

(ii) Two statements (Hindi and English versions) showing reasons for delay in laying the above Reports.

[Placed in Library. See No. LT—1589/69.]

## COMMITTEE OF PRIVILEGES

## SEVENTH REPORT

SHRI H. N. MUKERJEE (Calcutta North East) : I beg to present the Seventh Report of the Committee of Privileges.

14.07 hrs.

## BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing from 11th August, 1969, will consist of :—

- (1) Further consideration of Statutory Resolution moved by Shri Kanwar Lal Gupta and others regarding disapproval of the Gold (Control) Amendment Ordinance, 1969 and